

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/233/ (IB)/2017
NAME OF THE PETITIONER(S) : L&T FINANCE LTD
NAME OF THE RESPONDENT(S) : CT RAMANATHAN INFRASTRUCTURE PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	R. Uma Shankar	Counsel for Petitioner	
2)	M. Sathish Kumar	Counsel for Respondent	

ORDER

Counsel for both the parties are present. Counsel for the Petitioner prayed for time. At request, time is enlarged to seek fresh instruction from his client in view of the defence that has been taken by the Counsel for the Corporate Debtor. At request, time is enlarged. Put up on **14.09.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)